

NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Dated : 26.03.2017

NOTICE

It is notified that National Green Tribunal, Principal Bench, New Delhi will remain closed on 27.03.2017 (Monday). Cases listed for hearing on 27.03.2017 (Monday) will be taken-up for hearing on 28.03.2017 (Tuesday).

It is further notified that meeting convened in respect of Original Application No. 06/2012 titled as Manoj Mishra Vs. Union of India & Ors. (Yamuna Case) on 27.03.2017 at 2.30 PM will now be held on 28.03.2017 at 2.30 PM in Chamber.

This issues with the approval of the Competent Authority.

By Order

(Mukesh Kumar Gupta)
Registrar General